OFFICE MEMORANDUM

Subject: Visa & Travel restrictions in response to COVID -19 - Permitting certain other categories of foreign nationals to come to India – regarding

The undersigned is directed to refer to this Ministry’s O.Ms of even number dated 17th April, 2020, 5th May, 2020, 7th May, 2020 and 22nd May, 2020 regarding Visa & Travel restrictions in response to COVID 19 and to say that the matter regarding relaxation of the visa & travel restrictions for certain categories of foreign nationals who come to India has been considered by the Government.

2. It has now been decided to permit the following categories of foreign nationals to come to India:-

(i) Foreign businessmen coming to India on a Business visa [other than on B-3 visa for sports] in non-scheduled commercial/ chartered flights.

(ii) Foreign Healthcare professionals, health researchers, engineers and technicians for technical work at Indian health sector facilities, including laboratories and factories. This is subject to a letter of invitation from a recognized and registered healthcare facility, registered pharmaceutical company or accredited University in India.

(iii) Foreign Engineering, Managerial, Design or other Specialists travelling to India on behalf of foreign business entities located in India. This includes all manufacturing units, design units, software and IT units as well as financial sector companies (banking and non-banking financial sector firms).

(iv) Foreign Technical specialists and engineers travelling for installation, repair and maintenance of foreign-origin machinery and equipment facilities in India, on the invitation of a registered Indian business entity. These could be for equipment installation, or is under warranty, or for after sales servicing or repair on commercial terms.

...contd/-
Foreign nationals covered in sub-paragraphs (i) to (iv) above shall have to obtain a fresh Business visa or Employment visa, as applicable, from the Indian Missions/Posts abroad. Foreign nationals holding a valid long term multiple entry Business visa [other than B-3 visa for sports] issued by the Indian Missions/Posts abroad shall have to get the Business visa re-validated from the Indian Mission/Post concerned. Such foreign nationals will not be permitted to travel to India on the strength of any electronic visa obtained earlier.

3. Consequently, the travel restrictions imposed vide this Ministry’s O.M. of even number dated 07.05.2020 referred to above would not apply to any aircraft, ship, train or any other vehicle by which the above mentioned categories of foreign nationals may travel to India.

4. All other terms and conditions laid down in this Ministry’s O.M. of even number dated 07.05.2020 shall continue to remain in effect.

5. This issues with the approval of the Competent Authority.

(Manoj Kumar Jha)
Deputy Secretary to the Govt. of India
Tel.No. 23070168

To

1. Ministry of Health & Family Welfare [Kind Attn: Ms. Preeti Sudan, Secretary], Nirman Bhawan, New Delhi – 110 108
2. Ministry of Shipping [Kind Attn: Shri Sanjay Bandopadhyay, Additional Secretary], Transport Bhawan, Sansad Marg, New Delhi
3. Ministry of External Affairs [Kind Attn: Shri Dammu Ravi, Additional Secretary and Coordinator (COVID-19)]
5. Ministry of External Affairs [Kind Attn: Shri Vikram Doraiswami, Additional Secretary (IO & Summits)], Jawahar Lal Nehru Bhawan, New Delhi
6. Cabinet Secretariat [Kind Attn: Shri Pankaj Aggarwal, Joint Secretary]
7. Directorate General of Civil Aviation [Kind Attn: Shri Arun Kumar, DG]
8. Ministry of Civil Aviation [Kind Attn: Ms. Usha Padhee, Joint Secretary], Rajiv Gandhi Bhawan, Block B, Safdarjung Airport Area, New Delhi – 110 003
9. Ministry of External Affairs [Kind Attn: Dr. Adarsh Swaika, Joint Secretary (CPV)], Patiala House Annexe, New Delhi

10. Additional Chief Secretary/ Principal Secretary of Home Department of all State Governments & Union Territory Administrations

11. Directors General of Police (DGPs) of all States/ UTs

2. Joint Secretary, Disaster Management Division, MHA, NDCC II Building, New Delhi

Copy to:

1. PS to Hon'ble HM
2. Sr. PPS to Home Secretary
3. DDG (Media), MHA, North Block, New Delhi
4. Director (OCI), MHA
5. Under Secretary (Immigration)/ Under Secretary (Foreigners)/ Under Secretary (Policy), MHA
6. All Section Officers, Visa & OCI Sections, Foreigners Division, MHA

\[\text{Signature}\]

Deputy Secretary to the Govt. of India
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